

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 84(ND)/2011
RT No.24/Chd/Pb/2016**

Nirmal Singh Bajwa & Ors. ...Petitioners
Versus.
M/s Grand Multiplex Projects Ltd. & Ors. ...Respondents

Present: None for petitioners
Mr.Rohit Khanna with Mr.Raghav Kapoor, Advocates
for respondent No.1
None for respondent No.2.
Ms.Meghna Malik, Advocate for respondent Nos.5,6,7&15

The Hon'ble Member (Judicial) is on official tour, hence
the matter is adjourned to 16.02.2018.

Sd/-

Court Officer

December 18, 2017
subbu